

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:290  
ANSWERED ON:22.07.2003  
KARBI ANGLONG AUTONOMOUS COUNCIL  
JAYANTA RONGPI

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Government have received any communication from Karbi Anglong Autonomous Council opposing clause 8 of the agreement signed between Central Government, Government of Assam and Bodo Liberation Tiger; and

(b) if so, the details thereof and the reaction of Union Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND )

(a): Yes, Sir.

(b): The Karbi Anglong Autonomous Council has demanded removal of clause 8 of the Memorandum of Settlement (MoS) signed between the Central Government, Government of Assam and Bodo Liberation Tiger (BLT) on 10.2.2003. Views of the Council have been taken note of.